

Parliament that public grievances are not properly attended to, that in some cases proper treatment is not given by these officials. These are the problems and these have been embodied in the draft, as to how to tackle these problems, and how the grievances are to be attended to.

Shri Nanda: May I just add that this question arose because of discussion of this subject in the meeting of the informal consultative committee where several members brought up their difficulties regarding treatment by the officers and other matters. So a draft was prepared which is still to be finalised.

श्री भागवत लाल आजाद : चूंकि आज विधान मंडलों या संसद सदस्यों और शासन के बीच में किसी भी महत्वपूर्ण प्रश्न पर कोई आपस में मिलने का तरीका नहीं रहा है इस बास्ते क्या सरकार यह नहीं समझती है कि ऐसे बहुत से प्राचीन नियम हैं जिन नियमों का शासकीय स्तर पर यदि पालन किया जाए तो आपसी सम्बन्ध जोकि बहुत विश्रुखल हो गए हैं, उनमें सुधार किया जा सकता है ? अगर यह बात सच है तो इस कमेटी के पूर्व यह व्यवस्था क्यों नहीं की जाती है ?

श्री ल० ना० मिश्र : जैसा कहा गया है सन् 1957 में एक सर्व्यूलर भेजा गया था लेकिन फिर भी शिकायतें आती रही। इसलिए इस पर जोर डाला गया और कहा गया कि सम्बन्ध अच्छे किये जायें। मैं आपको बता दू कि मई और आज तक के बीच में एक बात हुई है। राजस्थान सरकार ने यह किया है कि जितनी भी कमेटियां हों उन में नान-प्राफिशल प्रिजाइड करें और प्राफिशल प्रिजाइड न करें। हम लोग, भारत सरकार भी यह रिवाज करना चाहते हैं कि जिस जिस कमेटी में नान-प्राफिशल हों, पालियामेंट के मेंबर हों, उस उस कमेटी में वे नान-प्राफिशल या पालियामेंट के मेंबर प्रिजाइड करें और प्राफिशल प्रिजाइड न करें।

Shri Ranga: Is it not a fact that there is nearly as much need to pro-

tect the officers from too much of interference from legislators as there is to see that the officers behave properly in regard to the complaints made and the representations sent up by the legislators themselves?

Shri L. N. Mishra: That is correct. That is one of the objectives, as I have said.

Shortage of Kerosene and Diesel Oil

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- Shri Warrior:**
Shri Vasudevan Nair:
Shri Prabhat Kar:
Shri Subodh Hansda:
Shri S. C. Samanta:
Dr. P. N. Khan:
Shri M. L. Dwivedi:
Shri Indrajit Gupta:
Shri Yashpal Singh:
Shri P. C. Borooah:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shrimati Savitri Nigam:
Shri A. V. Raghavan:
Shri Kappen:
Shri Pottekkatt:
Shri Mohammed Koya:
Dr. P. Srinivasan:
Shri Onkar Lal Berwa:
Shri Maheswar Naik:
Shri D. D. Puri:
Shri Mohammad Elias:
Shri A. N. Vidyalkar:
Shri Surendra Pal Singh:
Shri Jashvant Mehta:
Shri Gulshan:
Shri Inder J. Malhotra:
Shri Kindar Lal:
Shri Vishwa Nath Pandey:
Shri Krishnapal Singh:
Shri Maniyangadan:
Shri Gokulananda Mohanty:
Shri P. H. Bheel:
Shri Basappa:
Shri S. N. Chaturvedi:
Shri S. M. Banerjee:
Shri Sarjoo Pandey:
Dr. Mahadeva Prasad:
Shri Sham Lal Saraf:
Shri M. L. Jadhav:
Shri Jedhe:
Shri Bishwanath Roy:
Shri Yamuna Prasad Mandal:

Shri H. C. Soy:
Shri Hem Raj:
Shri H. C. Linga Reddy:
Shri Rameshwar Tantia:
Shri Himatsingka:
Shri Tan Singh:
Shri P. Venkatasubbaiiah:
Shri R. Barua:
Shri D. D. Mantri:
Shri Basumatari:
Shri Baswant:
Shri Ram Sewak:
Shri P. G. Sen:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that there is a shortage of kerosene and diesel oil in many parts of the country;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to meet the shortage?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) to (c). The hon'ble members' attention is drawn to the statement made by me on 16-8-85.

Shri Warrior: May I know whether it is a fact that the foreign oil companies refused to deal with the import from USSR and that caused the shortage and hardship in the country?

Shri Humayun Kabir: That was one of the factors, and this has been fully explained in my statement.

Shri Warrior: That portion is not exactly there. The statement only says that because of foreign exchange shortage the oil companies had a marginal shortage. That is all. That would not have created so much difficulty. I want to know whether the attitude of the foreign companies was co-operative in this respect, whether they were willing to accept crude oil from the Soviet Union for refinement and then distribution.

Shri Humayun Kabir: I am afraid that my hon. friend has mixed up two issues. Crude oil has nothing to

do with it, and we have never imported from the Soviet Union, and we do not propose to import any crude oil from the Soviet Union because it would be completely uneconomic. It was only the question of kerosene and diesel oil with which I dealt, and in my statement I had stated clearly that there was some difficulty in May and June. There was certain resistance from the oil companies, but that has been overcome and today I am glad to say that there is hardly any complaint anywhere in India about diesel oil. As far kerosene.....(Interruption).

Some hon. Members rose—

Shri Bhagwat Jha Azad: That is a wrong statement by the Minister. There is scarcity of kerosene.

Shri S. M. Banerjee: Such a statement should not be made.

Shri Hari Vishnu Kamath: He does not know his India.

Mr. Speaker: If the answer is not correct according to the Members, there are other remedies, but it cannot be discussed in this manner.

श्री बिष्णु प्रसाद : मैं दामोदर इलाकों में जा कर देख कर घा रहा हूँ और ये यहाँ इस तरह की बात कह रहे हैं।

श्री हुकम चन्द कल्लुवाय : मंत्री महोदय को बाजार में जा कर देखना चाहिये कि तेल किस भाव पर मिलता है।

मंत्री लोग तेल जलाने नहीं है, इनको क्या पता किस भाव पर यह मिलता है और मिलता भी है या नहीं मिलता है।

श्री श्रीकार लाल बोरवा : राजस्थान में दो रुपये बोलस के डिगाब में तेल मिलता है।

Shri Humayun Kabir: May I amplify what I had stated?

Shri Hari Vishnu Kamath: He asked to trouble, and has got it.

Mr. Speaker: If the Minister asked for trouble, why should I get the trouble? The trouble has been created for me, and not for the Minister.

Shri Hari Vishnu Kamath: You are the vicarious sufferer.

Mr. Speaker: I was just telling the hon. Members that if they feel dissatisfied with the answer and are convinced that it is not the correct one, there are remedies for it, and they can utilise those remedies, and I will allow them.

Shri S. M. Banerjee: Let him leave Delhi and go to any city in U.P. He is making such a statement sitting here in Delhi.

Mr. Speaker: This is not a good practice.

Shri S. M. Banerjee: He is talking of abroad, I believe, not of India.

Mr. Speaker: I have to repeat again and again that this is not a good practice that so many Members should get up and speak simultaneously. When I rise in my place to make any request, then too arguments are entered into and I am interrupted. While I am on my legs others continue speaking... (Interruptions). Should I sit down? Should I withdraw?

Shri S. M. Banerjee: We want kerosene oil. He is making a sweeping statement that throughout the country it is available. Is he aware of the fact that all the Ministers in the months of May and June were going out of India and enjoying themselves?... (Interruptions).

श्री हुकम चन्द कच्छबाय : मंत्री महोदय ने गलत बयान देकर सदन में उत्तेजना फैलाई है। जब वह गलत बातें कहते हैं तो उत्तेजना फैलती है। वे मेरे माथ देरान में चले तो मैं उन को बाल्याऊँ कि मिट्टी का तेल किम भाव

में मिल रहा है। वे कतई जानते नहीं है कि तेल मात्र किम भाव से मिल रहा है।

Shri Humayun Kabir: If I am not allowed to make my submissions or to give my replies to hon. Member's complaints, I am helpless... (Interruptions).

अध्यक्ष महोदय : प्रश्न मंत्री महोदय जवाब देना चाहते हैं तो क्या माननीय सदस्य उसे सुनेंगे भी नहीं। यह कैसे हो सकता है।

Shri Humayun Kabir: After I made a statement, my submission was this. In the months of May and June, there were certain difficulties and we have taken certain action. It is our responsibility to ensure that in every State, in every major installation sufficient supplies of petroleum products are available. We have seen to it that the stocks have reached a certain stage; we have controlled the supply; we have controlled the movement. Actual distribution within the State is not the concern of the Government of India and the Ministry as such cannot do it. We have informed every State Government that if there is shortage in any installation or in any district and if they bring it to our notice, we shall try to see that it is immediately rectified. I wish to place before the House a few facts which will show that there could not be any shortage in any part. There might be local shortages here and there; but these figures will make the position absolutely clear. On the basis of consumption over the last year... (Interruptions). If they do not allow me to finish, how can they know the facts. I must be allowed to finish.

Mr. Speaker: If they do not allow him to finish, I will pass on to the next question. They may have a discussion. I will allow a discussion. Shri Banerjee, next question.

Shri S. M. Banerjee: Sir, I rise on a point of order.

Mr. Speaker: If he is not prepared to put the next question, I call Mr. Hem Raj.

Shri S. M. Banerjee: May I submit in all humility that in U.P. it has become a rationed item.

Mr. Speaker: He should resume his seat. I have said that the hon. Members can have a discussion about it. I will allow it. That is all that I can do... (Interruptions).

Shri Hari Vishnu Kamath: It should be held early.

Mr. Speaker: I called on Mr. Banerjee to put his question. He did not put his question, but he is interrupting the proceedings. What is the point of order, when I have passed on to the next question. There is no point of order.

Shri Bhagwat Jha Azad: Sir, I would submit that if fantastically untrue replies are given in the House, it is the parliamentary practice everywhere in the world that the Members, not organised but spontaneously protest. For over 20 minutes, as for example yesterday, Member after Member put supplementary questions, but the Minister does not give a reply. If fantastically untrue answers are given that there is no shortage in the country, there will be protests in the House.

Shri Humayun Kabir: Sir, I take very strong objection to these words. I myself made a statement with a view to setting out the facts.

Mr. Speaker: I have said that I will allow a discussion and I have passed on to another question now. Next question.

Indian Everest Expedition

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Shri S. M. Banerjee:
Shri Hem Raj:
Shri Naval Prabhakar:
Shri P. C. Borooah:
Shri Bibhut Mishra:
Shri K. N. Tiwary:
*64 Shri Surendra Pal Singh:

Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:
Shri Mohammed Koya:
Shri Onkar Lal Berwa:
Shri D. C. Sharma:
Shrimati Tarkeshwari Sinha:
Shri Krishnapal Singh:
Shri Ram Harkh Yadav:
Shri Prakash Vir Shastri:
Shri Jagdev Singh
Siddhanti:
Shri Heda:

Will the Minister of Education be pleased to state:

(a) whether the Indian team which conquered the Everest has been properly rewarded; and

(b) if so, in what manner?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library, see No. LT-4537/65].

Shri S. M. Banerjee: May I know whether it is a fact that the Punjab Government has assured some free land to those who have done this expedition?

Shri M. C. Chagla: Yes, Sir. The Punjab Government has promised some land to the members of the expedition. That is true.

Shri S. M. Banerjee: I want to know what steps the Government contemplate to take to encourage such expeditions to those peaks in Uttar Pradesh and other places which are still unconquered.

Shri M. C. Chagla: Every possible support and encouragement will be given to the mountaineering expeditions. As the statement shows, our mountaineers who have climbed Mount Everest were received as heroes and welcome was given to them in Delhi and in other parts of India and every encouragement will be given to such acts of valour wherever the men are to be found.

Shri Hem Raj: May I know whether any cash awards will also be given to those persons by the Central Government?